

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 08TH DAY OF MAY, 2020 / 18TH VAISAKHA, 1942

B.A. NO. 2635 /2020

(CRIME NO:83/2020 OF EDAKKARA POLICE STATION, MALAPPURAM
DISTRICT.)

BETWEEN

PETITIONER/A1:

BINSA, AGE 31, D/O. SABU,
SAROVARAM HOUSE, THAMBURANKUNNU, EDAKKARA AMSOM,
MALAPPURAM DISTRICT.

BY ADV. SRI. SHAJIN S. HAMEED.

RESPONDENT/STATE:

STATE OF KERALA, REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM.

SRI. AJITH MURALI, PP
SRI. SANTHOSH PETER SR.PP

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J.

B.A. No. 2635 of 2020

Dated this the 8th day of May, 2020

ORDER

When this Bail Application came up for consideration, the counsel for the petitioner submitted that he may be allowed to withdraw this bail application.

Hence, this bail application is dismissed as withdrawn.

P.V.KUNHIKRISHNAN, JUDGE

MMG